

ITEM NO.MM-A

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2012  
CRL.M.P. NO.19263

(From the judgement and order dated 27/08/2012 in CRLMC No.198/2011  
of The HIGH COURT OF DELHI AT N. DELHI)

SUMEET SURI

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI & ANR

Respondent(s)

(With appln(s) for exemption from surrendering and office report)

Date: 31/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Siddharth Singla, AOR

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

On mentioning, let this matter be taken on board and let it  
be listed on Monday (03.09.2012) as a fresh matter.

|(Chetan Kumar)  
|Court Master

|(Juginder Kaur)  
|Assistant Registrar

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